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## (2023) 06 DRAT CK 0019

## **Debts Recovery Appellate Tribunal, Kolkata Bench**

Case No: Regular Appeal No. 37 Of 2021

Purabi Debbarma Ghosh And

Ors

**APPELLANT** 

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Tripura Gramin Bank And Ors

RESPONDENT

**Date of Decision:** June 21, 2023

## **Acts Referred:**

• Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 - Section 13(2), 13(4), 17

• Security Interest (Enforcement) Rules, 2002 - Rule 6(2), 8(6), 9(1)

Hon'ble Judges: Anil Kumar Srivastava, Chairperson

**Bench:** Single Bench

Advocate: Prabhat Sil, Kakali Samajpaty, Subhranil Ray, Pratima Burman, Poetry Dutta,

Durgadas Purkayastha, Sagar Chowdhury

Final Decision: Dismissed

Judgement